Written Answers [24 AUG. 1987] to Questions

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Statement-II <u>.</u> Circuit Benches of High Courts exist at the following places:-Places where Circuit Benches have been S.No. Name of High Court established . Port Blair (Andaman & Nicobar Islands) 1 Caicutta High Court -. . 1. Imphal (Manipur) 2 Gauhati High Court . . 2. Agartala (Tripura) · _ •= ==... 3. Shillong (Meghalaya) 4. Kohima (Nagaland)

Government nominees on the Board of Directors of Peerless

JAYANTHI @3458. SHRIMATI Minister of NATARAJAN: Will the INDUSTRY be pleased to state:

(a) whether it is proposed to nominate two Government Directors by the Reserve Bank of India on the Board of Directors of the Peerless General Finance and Investment Company Limited to regulate the directions of the company as per the directions of the Supreme Court given in its judgement mated to the company and

(b) if sc, whether the names of the Directors have been finalised and intimated to the company; and

(c) if the answer to part (b) is in the negative, by when is the selection going to be finalised?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c) The Company Law Board has issued a notice to Peerless General Finance and Investment Company Limited to show cause why Directors be not appointed on their Board of Directors under section 408 of the Companies Act, 1956. No final decision has yet been taken.

. - -----@Previously Unstarred Question 2972 transferred fro the 20th August, 1987.

Report of 'Sondhi Committee' on capital goods

@@3459. SHRIMATI JAYANTHI NATARAJAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received the report of the Sondhi Committee on capital goods; if so, what are the main recommendations of the committee:

whether it is a fact that the (b) committee has recommended that import of second hand equipment under the Open General Licence should be banned forthwith; and

(c) what decision, if any, has been taken on the recommendations?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUS-TRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c) The report of the High Fowered Committee constituted under the Chairmanship of Shri Mantosh Sondhi to review the methodology to be adopted in examination and processing of applications for import of capital goods has been received by the Government only recently. The report is under examination of the Government.

@@Previously unstarred Question 3070 transferred from the 20th August, 1987.